

PUNJAB VIDHAN SABHA

Bill No. 7-PLA-2019

THE PUNJAB LEGISLATIVE ASSEMBLY (SALARIES AND
ALLOWANCES OF MEMBERS) AMENDMENT BILL, 2019

(Bill as passed by the Punjab Vidhan Sabha)

The following Bill was passed by the Punjab Vidhan Sabha :—

A

BILL

further to amend the Punjab Legislative Assembly (Salaries and Allowances of Members) Act, 1942.

BE it enacted by the Legislature of the State of Punjab in the Seventieth Year of the Republic of India as follows :—

1. (1) This Act may be called the Punjab Legislative Assembly (Salaries and Allowances of Members) Amendment Act, 2019.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab Legislative Assembly (Salaries and Allowances of Members) Act, 1942, for section 3-AAA, the following section shall be substituted, namely :—

Substitution of section 3-AAA in Punjab Act 4 of 1942

“3-AAA. All the Members shall declare their immovable properties
Declaration of immovable properties in the month of January of every calendar year.”.

CHANDIGARH :
The 6th March, 2019.

SHASHI LAKHANPAL MISHRA,
Secretary.